APPELLATE TRIBUNAL FOR ELECTRICITY Core-4, 7th Floor, SCOPE Complex, Lodhi Road, New Delhi – 110003

Dated:18th August, 2025

Notification

There will be no sitting of Court-I comprising Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson and Hon'ble Ms. Seema Gupta, Technical Member (Electricity) from 19.08.2025 to 22.08.2025. Matters listed will be taken up for hearing on the dates mentioned in the daily cause list.

During the above period i.e. from 19.08.2025 to 22.08.2025, urgent applications (Electricity matters), if any, for interim relief, will be heard by the Court-II comprising Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity) and Hon'ble Mr. Virender Bhat, Judicial Member.

Sd/Deputy Registrar

To:

All Ld. Advocates/parties

Copy to:

PPS to Hon'ble Chairperson PPS/PS to Hon'ble Members PA to Ld. Registrar PS to DR(NS) Steno. to DR(MJS) All Notice Boards

Mr. Dhruv/Saurav- for uploading the same on APTEL website.